

Title: Urged upon the Government to arrest and punish the guilty officials of CRPF and Assam police commandos for alleged atrocities on the family members, especially on women and take immediate steps to stop such crimes.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Sir, yesterday also, you did not allow me to speak. Will you not allow me to speak even today ?

MR. DEPUTY-SPEAKER: Your letter refers to alleged police atrocities on your family members. A copy of the letter has been sent for verification....(*Interruptions*)

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : Sir, while raiding my village, Goybari on 8 August, 2001 in the name of nabbing the extremist elements the dresses of the youngest daughter of my elder brother and a guest girl were completely removed by some CRPF personnel at our residence. Afterwards, some CRPF and Assam Police commando force personnel made an abortive attempt to gang rape them. Fortunately, they had a providential escape...(*Interruptions*) They were grievously beaten up by the police. My elder brother's eldest daughter was also seriously tortured. Some innocent Bodo people also have been killed by Army personnel in Gosaigaon sub-division...(*Interruptions*) यहां आप लोगों द्वारा जब द्रोपदी के कपड़े खोलने की बात कही जाती है, then it becomes very important. But when the question of respect of innocent tribal and Bodo girls and women comes up, then it does not have any sort of importance. Is it the kind of India? Is it a free country where we do not have security?

I strongly condemn this sort of a stepmotherly attitude shown by both the Government of Assam and the Government of India. Why could the Government of India not direct the CRPF and the Army personnel not to indulge in such crimes? आतंकवादियों को पकड़ने का बहाना बनाकर क्या वे हमारी लड़कियों पर, हमारी महिलाओं पर विभिन्न प्रकार के उत्पीड़न चलाते रहेंगे, बलात्कार करने का भी प्रयास करेंगे, और निर्दोषों को आतंकवादी बनाकर मार डालेंगे?

During the Bodo Movement, already more than 2000 innocent people were killed and butchered like dogs by the security personnel. This sort of heinous crime is still being committed and atrocities are being perpetrated by the CRPF and the Indian Army personnel. आर्मी को कंट्रोल करने की, सी.आर.पी.एफ. को कंट्रोल करने की, और पुलिस को कंट्रोल करने की पावर किसके हाथ में है? Until and unless Bodoland is created, we do not have any sort of security in India. So, creation of Bodoland has become a must. Without any sort of delay, it has to be created on the lines of Jharkhand, Uttaranchal and Chhatisgarh.

The erring police officials and CRPF officials should be nabbed immediately on the directions of the Government of India and those who are responsible for the killing and torturing of innocent Bodo people and stripping off and molesting innocent girls and women should be hanged...(*Interruptions*) हमारे बड़े भाई की छोटी लड़की को नंगा किया, मारा पीटा और बलात्कार करने की भी कोशिश की थी। लेकिन सौभाग्य से बच गई। एक मेहमान लड़की थी, उसको भी नंगा कर दिया गया और उससे भी बलात्कार करने की कोशिश की थी। सौभाग्य से उसके सतीत्व को कुछ नुकसान नहीं पहुंचा।

SHRI ADHIR CHOWDHARY (BERHAMPORE, WEST BENGAL): Sir, this is a serious matter and the Minister should come out with a statement on this issue.

MR. DEPUTY-SPEAKER: Mr. Adhir Choudhary, I have already told him that a copy of his letter has been sent for verification. Only then the matter would be referred to the Privileges Committee. That is why, I have informed him. ...(*Interruptions*)

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY : Sir, this is a very serious matter. The erring officials involved in such heinous crimes should be punished...(*Interruptions*) हम लोगों के ट्राइबल होने की वजह से हमारा इश्यू इम्पोर्टेंट नहीं है? Sir, I urge upon the Government of India to intervene and direct the CRPF and the Army to stop heinous crimes being committed and atrocities being perpetrated on innocent people...(*Interruptions*)